

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 72 of 2020

IN THE MATTER OF:

Mrs. Pratibha Devchand Shah

...Appellant

Versus

Good Value Financial Services Pvt. Ltd.

...Respondent

For Appellant: Mr. Anand Gandhi, Mr. Dharav Shah and Mr. Abhishek Sharma, Advocates.

**For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. V.P. Singh, Mr. Dhruv Rana, Mr. Bharat Makkar, Advocates.
Mr. Shikhar Singh, Advocate.**

O R D E R

05.03.2020 Learned counsel for Respondent says that Reply Affidavit will be filed by 6th March, 2020. Rejoinder, if any, may be filed by 20th March, 2020.

List the Appeal 'For Admission (After Notice)' on **15th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)